

Completion of Central Projects

*491. SHRI † CHETAN P. S. CHAUHAN:

SHRI BALRAJ PASSI:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the details of the Central Projects costing over Rs. 100 crores which are running on schedule and those which are running behind schedule as per the latest survey;

(b) the cost escalation of those Central Projects which could not be completed as per schedule, project-wise; and

(c) the steps taken or proposed to be taken by the Government to expedite the completion of these projects?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING

AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) As per monitoring system of Deptt. of Programme Implementation, as on 1st August, 1991, of the 116 central projects, each costing Rs. 100 cr. and above, 7 projects were ahead of schedule, 49 projects were on schedule and 60 projects were behind schedule, with respect to the latest approved schedule. The cost escalation of each delayed project is given in the enclosed annexure.

(c) The Deptt. of Programme Implementation has been monitoring the implementation of these projects and has been highlighting the problem areas for appropriate and timely action by the concerned authorities, in order to expedite the completion of the projects on schedule.

ANNEXURE

Cost escalation of Central Projects, each Costing Rs. 100 crores and above, delayed with respect to approved schedule, as on 1st Aug. 1991.

S.No.	Project	Cost (Rs. Cr.)		Cost Escalation (Rs. crores)
		Latest sanctioned	Latest anticipated	
<i>Atomic Energy</i>				
1	Marora Atomic Power I&II (MPC)	399.64	745.00	345.36
2	Kakrapan Atomic Power I&II (NPC)	745.00	1078.00	333.00
3	Heavy Water Project, Manuguru (DAE)	647.28	647.28	0.00
<i>Coal</i>				
4	Pootki Bahihari (BCCL)	199.87	365.96	166.09
5	Jharia Block II (BCCL)	112.05	173.82	61.77
6	Jhanjra U.G. (ECL)	184.55	573.89	389.34
7	Sonepur-Bazari 'A' OC (ECL)	192.96	453.00	260.04
8	Amlohri (NCL)	527.11	527.11	0.00
9	Bira (NCL)	168.64	168.64	0.00
10	Kakri (NCL)	137.80	137.80	0.00

S. No.	Project	(Cost Rs. Cr.)		Cost Escalation (Rs. crores)
		Latest sanctioned	Latest anticipated	
11	400 KVA Transmission System Stage-II (NLC)	367.74	367.74	0.00
12	Neyveli Second mine Expansion (NLC)	1065.40	1065.40	0.00
13	Ranuguru O.C. II (Singereni collieries)	132.00	199.94	67.94
14	Ramagundam-II (Singereni collieries)	147.16	512.02	364.86
15	Godvari Khani 11-A (SCCL)	156.00	156.00	0.00
<i>Fertiliser</i>				
16	Haldia Fertilizer Project (HFC)	281.96	624.00	342.04
<i>Mines</i>				
17	Rampura Agucha—Chanderiyam Lead Zinc Complex (HZL)	617.20	705.42	88.22
<i>Steel & Iron Ore</i>				
18	Durgapur Steel Plant Modernisation (SAIL)	2667.60	3121.28	453.68
19	Rourkela Steel Plant Modernisation (SAIL)	2461.00	2461.00	0.00
20	Visakhapatnam Steel Project (RINL)	6849.70	8130.28	1280.58
<i>Chem. & Petrochem.</i>				
21	Maharashtra gas Cracker Complex (IPCL)	1390.00	1390.00	0.00
<i>Petro. & Natural Gas</i>				
22	Gas Sweetening Plant Phase -II (ONGC)	204.65	260.27	55.62
23	Gandhar Development PH-I (ONGC)	326.68	257.93	-68.75
24	Gas lift Scheme (ONGC)	561.30	392.59	-168.71
25	Additional Secondary Processing facility, Guj. Refinery (IOC)	635.00	757.24	122.24
26	Bombay Refinery-Lube Base Stock augmentation (HPCL)	181.23	181.23	0.00
<i>Power</i>				
27	Farakka S.T.P.P. Stage-II (NTPC)	868.48	1331.31	462.83
28	Farakka Tr. Lines St-II (MTPC)	134.91	199.06	66.15
29	Rihand Transmission Lines (NTPC)	1063.00	1063.00	0.00
30	Vindhyachal S.T.P.P.-II Advance Action (NTTC)	103.50	103.50	0.00
31	Kanalgaoon S.T.P.P. Stage-I (NTPC)	884.15	1552.38	668.23
32	Kanalgaoon Tr. Lines St. I (NTPC)	174.48	217.45	42.97
33	Central Transmission Project (NTPC)	388.05	453.00	64.95

S. No.	Project	Cost. (Rs. Cr.)		Cost Escalation (Rs. crores)
		Latest sanctioned	Latest anticipated	
34	Kaijias Gas Power Project (NTPC)	373.98	877.25	503.27
35	Auraiya GPP Transmission lines (NTPC)	100.61	110.66	10.05
36	Bokaro B-II Thermal Power Project (DVC)	186.93	356.25	169.32
37	Majia Thermal Power Project (DVC)	566.00	1134.00	568.00
38	Koel Karo Hydro Electric Project (NMPC)	439.91	1338.80	898.89
39	Dulmasti Transmission lines (NMPC)	166.57	772.83	606.26
40	Chamera Hydroelectric Project (NMPC)	809.29	1725.50	916.21
41	Tanakpur Hydroelectric Project (NMPC)	178.75	376.76	198.01
42	Rangit M.E.P.-III (NMPC)	181.15	181.15	0.00
43	Nathpa Jhakri Transmission System (NMPC)	889.95	889.95	0.00
44	Doyang Hydro Electric Project (MEEPCO)	128.61	251.01	122.40
45	Rangamadi Hydro Electric Project, Stage I (MEEPCO)	312.78	516.49	203.71
46	Kathalguri Gas Based Combined Cycle Power Project (MEEPCO)	203.17	989.03	785.86
47	Kathalguri GBCCPP Transmission lines (MEEPCO)	301.38	565.41	264.03
48	Nathpa Jhakri N.E.P. (NJPC)	1678.02	2140.00	461.98

Paper, Cement & Auto.

49	Bagasse based newsprint (NEPA)	414.46	414.46	0.00
50	Yerraguntala Cement Project (CCI)	191.25	240.68	49.43

Railways

51	Mankurd-Belapur Rly line-extn. MTP	153.03	287.11	134.08
52	Jogigopa-Guwahati New Line	238.93	444.22	205.29
53	Guna-Etawan New Line	248.00	253.00	5.08
54	New BG Line-Koraput-Rayagda, S.E.R.	322.00	322.00	0.00
55	Diesel Component Works (DCW PATIALA)	133.84	235.78	101.94
56	Nagpur-Durg Rlys Elect.	74.38	124.88	50.50
57	Somnagar-Patratu Elec.	110.50	112.45	1.95

Surface Transport

58	Acquisition-3 LB-II Tankers of 85200 DWT each (SCA/CSL)	138.12	154.41	16.29
59	Ahmedabad-Vadodara Expressway (Gujarat Govt.)	137.20	207.00	69.80
60	Nhava Sheva Port Project (NSPT)	986.08	1056.00	69.92

SHRI CHETAN P. S. CHAUHAN:

Sir, as per the monthly and quarterly statements furnished by the Department of Programme Implementation, in 27 projects the delay is over two years; in 16 projects the delay is over three years; in five projects the delay is over five years and in one project the delay is over 10 years. I would like to know through you, Sir, from the Minister the reasons for the delay, such a long delay, in implementation of these schemes.

SHRI H. R. BHARDWAJ: Sir, with regard to all these projects costing over Rs. 100 crores, there are several factors of delay. I will briefly list them for the benefit of the hon. Members. The reasons for delay are—delay in acquisition of land, delay in obtaining clearance from environmental angle and lack of advance action for development of infrastructure, inadequate project preparation, delay in tie-up of adequate funds and sources of funds (budgetary, internal, extra-budgetary and external), frequent scope changes, delay in tendering and ordering, industrial relation and law and order problems, inadequate supply of inputs, non-sequential and delayed supply of fabricated equipment, teething troubles due to mal-functioning of equipment, selection of unproven technology, delays in right of use clearances and difficult geology of project sites.

So far as the projects implementation Ministry is concerned, we do the macro level monitoring of these projects. We take up with the administrative Ministries and with the Chiefs of the projects and try to help them to sort out these delays, expenditure, etc.

SHRI CHETAN P. S. CHAUHAN:

The cost over-run is approximately 42 per cent. What we have given to understand is that the Government does not have enough funds. I would like to ask whether because of shortage of funds these schemes will be completed on the revised schedule.

SHRI H. R. BHARDWAJ: This is a general question because it is

not that in all the projects constraint of funds is there. There are projects which are ahead of schedule, there are projects which are on schedule and there are some projects which are behind schedule for various reasons. For example, one or two projects in UP are stranded because the land acquisition has not been completed. In some cases, the teething problems are land acquisition. If the hon. Member points out some specific project, I will find out whether it is constraint of funds or otherwise and then I will be able to answer that.

SHRI BHUWAN CHANDRA

KHANDURI: The Minister has given a long list of reasons why these projects get delayed. These things have been happening for a very long time. Certainly there will be a number of reasons which could be handled if planning is done properly. Projects costing over Rs. 100 crores are not sanctioned in a day, they take years. Hence some of the reasons which the Minister has given, should certainly have been taken care of at the planning stage. What management methods are being used by the Government at macro level to ensure that these things do not occur from year to year?

SHRI H. R. BHARDWAJ: I may be just allowed to point out that the Ministry of Programme Implementation was started in 1985 when all these factors which the hon. Member has pointed out, were brought to the attention of the then Prime Minister. Keeping in view the suggestions made, the Department of Programme Implementation was set up. We agree that if the plans are properly prepared at the time of preparation of the project, these problems would not arise. Now we insist that whatever project is prepared, all aspects should be taken into consideration. We do every month a review as to why a project is being delayed. By this method we are able to tune up the projects and able to give a boost for speedy and expeditious implementation of the project. Our administrative control over the projects is

not there. They are under the relevant nodal Ministries. So we point out to them that these are the factors which are delaying your project. We take up even with the State Governments in case of delay. If implementation is required to be done by the State Government or the nodal Ministry we come to their rescue and help them and also the chiefs of projects

[*Translation*]

SHRI HARIN PATHAK: Mr. Speaker, Sir, as the hon. Minister said, there are certain projects which could not be completed within the scheduled time, with the result that the estimated cost of these project has escalated. I would like to know from the hon. Minister whether it is proposed to accord priority to projects which were not completed during the prescribed period?

[*English*]

SHRI H. R. BHARDWAJ: Actually earlier these things could not be located. Now we have a computerised system. We locate these projects and their difficulties. We are doing everything. Even a high-powered committee of Secretaries was appointed. They take up with the nodal Ministry in case of any problem. For instance, land acquisition is a huge problem. I have myself taken this up with the Chief Ministers of some States to expedite land acquisition programmes. So, a co-ordination is going on. But, you know that all these projects are spread over in different Ministries. So, a co-ordinated effort is now going on which will yield good results.

SHRI SOBHANADREESWARA RAO VADDE: Sir, through you, I would like to know from the hon. Minister whether he is aware that the delays in the implementation of Ramagundam Open Cast II and Manuguru Open Cast II are resulting in closure of several thermal power plants in Andhra Pradesh. If so, will his Ministry expedite the matter with the Ministry of Coal and see that funds are made available for the implementation of these projects at the earliest and see that the losses to the agricultural and industrial sectors are minimised in the State of Andhra Pradesh?

SHRI H. R. BHARDWAJ: This matter is under consideration. There are difficulties in supply of coal and other things. We are taking up this issue with the State Government.

Funds Allocated to States under IRD P

*493. **SHRI BRAJA KISHORE TRIPATHY:** Will the PRIME MINISTER be pleased to state:

(a) the funds allocated to each State under the Integrated Rural Development Programme (IRD P) during 1991-92; and

(b) the amount actually released so far to each State?

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b) A Statement is laid on the Table of the House.